

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4014/2025

KEHARI SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 190903/2022 - EXEMPTION FROM FILING O.T.

Date : 16-01-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Sadashiv, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr. Sharanya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of sole respondent has already
been filed.

Scanned/digital copies of High Court and Trial Court records
have not been received despite reminder.

Issue reminder again.

List the matter before this Court on 10.02.2026.

Copy of this Record of Proceedings be furnished to the
concerned learned Advocate-on-Record for information and
compliance.

MASHROOR ALAM KHAN
Registrar

AP